

THE GAUHATI HIGH COURT AT GUWAHATI
(The HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA,
MANIPUR, TRIPURA, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 3rd October, 2012.

No.HC.VII-72/04/8217/A # # Hon'ble the Chief Justice has been pleased to empanel the following Advocates as "Panel of Advocates of Gauhati High Court" in addition to the existing panel of Standing Counsel to represent the Gauhati High Court in various cases for and against it.

1. Smti. Meenakshi Bujarbaruah.
2. Sri Manash Ranjan Pathak.
3. Sri Tanmoyjyoti Mahanta.
4. Smti. Rita Das Mazumdar.
5. Sri Kalyan Surana.
6. Sri P.K. Roy Choudhury.
7. Sri P.N. Choudhury.
8. Sri Suman Shyam.
9. Smti Rakhee S. Choudhury.
10. Smti. Aparna Ajit Saria.

The above mentioned advocates will be entitled to fees at par with the Standing Counsel of the Gauhati High Court on case to case basis.

By order,
Sd/-
Shri Hitesh Kumar Sarma,
REGISTRAR GENERAL

Memo No.HC.VII-72/04/8218-48/A, dated 03.10.2012.

Copy to:-

1. The LR & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
2. The Law Secretary to the Govt. of Nagaland, Kohima/Meghalaya, Shillong/Manipur, Imphal/Tripura, Agartala/Mizoram, Aizawl/Arunachal Pradesh, Itanagar.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Shillong Bench, Shillong/Imphal Bench, Imphal/Agartala Bench, Agartala/Aizawl Bench, Aizawl.
4. The Joint Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

Contd....

5. The Joint Registrar (Judl.-I/Judl.-II/Vig. & Estt./Admn.-I/Admn.-II), Gauhati High Court, Guwahati.
6. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
7. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
8. Mr. S.S. Dey, Standing Counsel, Gauhati High Court, Guwahati.
9. Sri S.K. Medhi, Standing Counsel, Gauhati High Court, Guwahati.
10. Sri U.K. Nair, Standing Counsel, Gauhati High Court, Guwahati.
11. Sri N. Choudhury, Standing Counsel, Gauhati High Court, Guwahati.
12. Mr. Akito Zhimomi, Standing Counsel, Gauhati High Court, Kohima Bench, Kohima.
13. Ms. A. Paul, Standing Counsel, Gauhati High Court, Shillong Bench, Shillong.
14. Mr. A. Bimal Singh, Standing Counsel, Gauhati High Court, Imphal Bench, Imphal.
15. Ms. Paromita Dhar, Standing Counsel, Gauhati High Court, Agartala Bench, Agartala.
16. Mr. Michael Zothankhuma, Standing Counsel, Gauhati High Court, Aizawl Bench, Aizawl.
17. Mr. Muk Partin, Standing Counsel, Gauhati High Court, Itanagar Bench, Naharlagun.
18. Smti. Meenakshi Bujarbaruah, Advocate, Gauhati High Court, Guwahati.
19. Sri Manash Ranjan Pathak, Advocate, Gauhati High Court, Guwahati.
20. Sri Tanmoyjyoti Mahanta, Advocate, Gauhati High Court, Guwahati.
21. Smti. Rita Das Mazumdar, Advocate, Gauhati High Court, Guwahati.
22. Sri Kalyan Surana, Advocate, Gauhati High Court, Guwahati
23. Sri P.K. Roy Choudhury, Advocate, Gauhati High Court, Guwahati
24. Sri P.N. Choudhury, Advocate, Gauhati High Court, Guwahati.
25. Sri Suman Shyam, Advocate, Gauhati High Court, Guwahati
26. Smti. Rakhee S. Choudhury, Advocate, Gauhati High Court, Guwahati.
27. Smti. Aparna Ajit Saria, Advocate, Gauhati High Court, Guwahati
28. The System Analyst, Gauhati High Court, Guwahati.

(He is requested to upload this notification in the official website of Gauhati High Court, Guwahati)

29. The P.S. to Hon'ble Mr./ Mrs. Justice, Gauhati High Court, Guwahati.
30. The Superintendent (.....), Gauhati High Court, Guwahati.
31. The Cashier, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

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18
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